

शिक्षा मंत्री (डा० त्रिगुण सेन): (क) जी, नहीं। सम्मेलन में इस प्रश्न पर विचार नहीं किया गया था।

(ख) प्रश्न नहीं उठता।

Reforms in Examination System

*350. Shri Vasudevan Nair:
Shri Ram Kishan Gupta:
Shri K. P. Singh Deo:

Will the Minister of Education be pleased to state:

(a) whether the question of reforming the present examination system has been considered by Government; and

(b) if so, the result thereof?

The Minister of Education (Dr. Triguna Sen): (a) and (b). The National Council of Educational Research and Training has initiated a programme of examination reform in cooperation with State Governments and their Boards of Secondary Education. Under the programme, improvements are being made in question papers, scoring procedures and internal evaluation. Paper-setters, examiners and others connected with examinations are being trained.

इण्डियन स्कूल आफ इन्टरनेशनल स्टडीज

*351. श्री सिद्धेश्वर प्रसाद : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) इण्डियन स्कूल आफ इन्टरनेशनल स्टडीज में परीक्षा तथा अनुसंधान के माध्यम के सम्बन्ध में क्या निर्णय किया गया है; और

(ख) क्या उनके मंत्रालय ने सरकार से सहायता प्राप्त करने वाली संस्थाओं को कोई आदेश दिया है कि वे संविधान के उपबन्धों का उल्लंघन न करें ?

शिक्षा मंत्री (डा० त्रिगुण सेन) : (क) स्कूल के उपनियमों के अनुसार, परीक्षा तथा

अनुसंधान का माध्यम अंग्रेजी है। फिर भी स्कूल की अनुसंधान बोर्ड को यह विवेक (डिस्क्रिशन) दिया गया है कि वह अंग्रेजी के अलावा किसी भी भाषा में विद्यार्थी को अपनी थोसिस लिखने की अनुमति दे दे बशर्तकि उसे सम्बन्धित भाषा में थोसिस की जांच के लिए कुशल अधीक्षक तथा परीक्षक मिल जाए।

(ख) सरकार से सहायता प्राप्त करने वाली कोई संस्था यदि संविधान का उल्लंघन करती है, तो देश के कानून पर विश्वास किया जा सकता है कि उसके अनुसार स्वाभाविक कारवाई हो सकती है। इसलिए इस मामले में मंत्रालय द्वारा कोई आदेश जारी करने का प्रश्न नहीं उठता।

Hindi Teleprinters

*352. Shri Hukam Chand Kachwal:
Shri Onkar Singh:
Shri Kameshwar Singh:
Shri J. H. Patel:
Shri Madhu Limaye:
Shri Sidheshwar Prasad:

Will the Minister of Communications be pleased to refer to the reply given to Unstarred Question No. 518 on the 5th April, 1967 and state:

(a) whether M/s. Hindustan Teleprinters Ltd. have completed negotiations with their collaborators, M/s. Olivetti of Italy, for the supply of tooling and technical know-how for manufacturing Hindi Teleprinters in India;

(b) if so, the result thereof; and

(c) if not, the time likely to be taken?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) and (b). Yes Sir. The Hindustan Teleprinters Ltd. have completed the negotiations with their collaborators, M/s. Olivetti of Italy. The draft agreement for the supply of

tooling and Technical know-how under the Italian Supplier's Credit has recently been approved by the Government. The formal agreement is expected to be signed by the two parties in about a month's time.

(c) Does not arise in view of the position stated in the reply to parts (a) and (b).

Kidnapping by Naga & Mizo Hostiles

***353. Shri S. M. Banerjee:**
Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Naga and Mizo hostiles kidnapped some civil/military Officers in April 1967;

(b) if so, the number of Officers so kidnapped; and

(c) whether they have been rescued?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). Only one incident of kidnapping in the month of April, 1967 has been reported, according to which a Sub-Inspector of Schools and his Peon were kidnapped by Mizo hostiles on 9th April, 1967. The kidnapped persons were traced on 13th April, 1967.

Pay Scales of Haryana College Teachers

***354. Shri Ram Kishan Gupta:** Will the Minister of Education be pleased to state:

(a) the position regarding the implementation of the University Grants Commission's recommendations regarding new salary scales for college teachers in Haryana;

(b) whether the recommendations have been fully implemented by the State Government; and

(c) if not, the reasons therefor?

The Minister of Education (Dr. Triguna Sen): (a) to (c). The matter

is under consideration of the Government of Haryana.

Labourers under Private Contractors

***355. Shri P. P. Esthose:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government propose to extend the benefits enjoyed by the Industrial labourers to the labourers employed under private contractors; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) and (b). Government propose to introduce the Contract Labour (Regulation and Abolition) Bill during the current session of the Parliament. The Bill provides for certain welfare and Health measures as also for hours of work, minimum wages, payment of wages etc.

Rickshaw Pulling

***356. Shri Deven Sen:**
Shri Madhu Limaye:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government have made any inquiry into the ill-effects of rickshaw pulling (cycle and hand) on the rickshaw pullers;

(b) whether Government have formulated any programme for the guidance of the States for the replacement of rickshaws by auto-rickshaws;

(c) if so, the details thereof; and

(d) the reaction of the State Governments thereto?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Government have been advised that rickshaw pulling in itself has no harmful effect on health though it is possible that considerable physical labour